

**GOVERNMENT OF INDIA
LABOUR AND EMPLOYMENT
LOK SABHA**

UNSTARRED QUESTION NO:3399
ANSWERED ON:15.05.2006
UPLIFTMENT OF CHILD LABOUR
Gehlot Shri Thaawar Chand

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) the number of schools set up in the country for the Child Labour during the period 2002 to January 2006 under National Child Labour Project (NCLP) Scheme, State-wise;
- (b) the number of States for which the proposal for opening of the said schools are lying pending with the Government;
- (c) the time by which these are likely to be approved; and
- (d) the details of the schemes being implemented by the Government for the upliftment of the Child Labour?

Answer

MINISTER OF STATE IN THE MINISTRY OF LABOUR & EMPLOYMENT (SHRI CHANDRA SEKHAR SAHU)

(a): During the period 2002 to January 2006, under the NCLP scheme, 3038 schools have been sanctioned by the Government for rehabilitation of children withdrawn from work. The state-wise breakup of number of schools sanctioned is at Annexure.

(b) & (c): No proposals are pending with the Government for setting up of special schools under the scheme of NCLP.

(d): Government of India is implementing the scheme of National Child Labour Projects (NCLP) in 250 child labour endemic states for the benefit of children withdrawn from work. Under the scheme, children are put into the special schools where they are provided with education, vocational training, stipend, nutrition, health care etc. Apart from this, an Indo-US project (INDUS) is being implemented in 21 districts, which is a joint programme, equally funded by the Government of India and US-Dept. of Labour.

In addition to the above, Ministry is giving financial assistance to Non-Governmental and Voluntary Organisations for running special schools for rehabilitation of child labour in districts which are not covered by NCLP and INDUS Schemes.

ANNEXURE REFERRED TO IN REPLY TO PART (a) OF LOK SABHA UNSTARRED QUESTION NO. 3399 FOR ANSWER ON 15.05.06 BY SHRI THAWARCHAND GEHLOT

Sl. No	Name of the State	No. of Schools sanctioned during 2002 to Jan. 2006 under NCLP
1	Andhra Pradesh	80
2	Assam	95
3	Bihar	40
4	Chattisgarh	103
5	Gujarat	9
6	Jharkhand	62
7	Karnataka	146
8	Maharashtra	136
9	Madhya Pradesh	450
10	Rajasthan	565
11	Tamilnadu	160
12	Uttar Pradesh	1074
13	West Bengal	118
	TOTAL	3038